

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
12-07-2024 AT 10:30 AM**

**CP (IB) No.369/10/HDB/2019  
AND  
IA (IBC) 1233/2024 & IA (IBC) /2024 with E - filing Number 1648/2024 in  
CP (IB) No.369/10/HDB/2019  
u/s. 10 of IBC, 2016**

**IN THE MATTER OF:**

M/s. Priyadarsini Ltd.

**...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1233/2024**

It is represented by Learned Counsel on behalf of the Applicant Mr.Anurag Bajpai that Counsel is unwell, hence adjournment is sought. Matter adjourned to 07.08.2024.

**IA (IBC) /2024 with E - filing Number 1648/2024**

It is represented by Learned Counsel on behalf of the Applicant Mr.Anurag Bajpai that Counsel is unwell, hence adjournment is sought. Matter adjourned to 07.08.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**